

Annexure – 7
 Name of the corporate debtor: Renaissance Indus Infra Private Limited; Date of commencement of CIRP: 31-03-2023; List of creditors as on: 28-02-2025
 List of Operational Creditors (Government Dues)

(Amount in ₹)

Sr. No.	Details of Claimant		Details of claim received		Details of claim admitted			Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any	
	Department	Government	Date of Receipt	Amount Claimed	Amount of Claim Admitted	Nature of claim	Whether Related Party? (Yes/No)						% share in total amount of claims admitted
1	GOVERNMENT OF INDIA, INCOME TAX DEPARTMENT	Income Tax	30 June 2023	1,06,67,205	1,06,67,205	Unsecured	No	0.00%	-	-	-	-	NA
2	Department of State Tax, Maharashtra 2018-19	GST	06 May 2024	11,84,315	11,84,315	Unsecured	No	0.00%	-	-	-	-	NA
3	Department of State Tax, Maharashtra 2019-20	GST	16 July 2024	3,74,55,622	3,74,55,622	Unsecured	No	0.00%	-	-	-	-	NA
		Total		4,93,07,142	4,93,07,142			-	-	-	-	-	